

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/547/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSROC CHEMICALS
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ROHAN RAJASEKARAN	Counsel for Respondent	Ruh-K
2.	S. Yasar Arafathi	Counsel for the Applicant	f

ORDER

Mr.S.Yasar Arafathi, Counsel for the applicant present. Mr.Rohan Rajasekaran, Counsel for the respondent present. The counsel for petitioner submitted his arguments in part. However, Counsel for the Corporate Debtor submitted that he has not received the copy of petition and prayed for time for filing the counter. The copy of the petition is handed over in the open court to the counsel for the Corporate debtor. The counsel for the respondents is directed to file the counter and argue the matter. At request time is enlarged. Put up on 22.09.2017 at 10.30 A.M.

—Sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—Sd—
(Ch.MOHD SHARIF TARIQ)
MEMBER (JUDICIAL)